- 17. Military honours to be provided at the time of funeral of a Ruler or his consort or heir-apparent provided facilities are at hand and the Ruler was, before integration, maintaining I.S.F. units.
- 18. Properties used for residential purposes of Rulers will not be requisitioned or acquired without their consent and without payment of reasonable compensation.
- Exemption from payment of landing fees by Rulers at landing grounds situated in their former State areas.
- 20. Free supply of water and electricity for the private residences within the State up to level of consumption at the time. This concession is, however, applicable only to certain Rulers and members of their families.
- 21. Exemption from compulsory acquisition of land. This concession is applicable to certain Rulers only.
- 22. Public Holiday on the Rulers' birthday in the areas constituting the former State areas. This concession is applicable only to a few Rulers.
- 23. Postal and telegraph privileges like the grant of free wireless receiver licences, booking of 'priority' and 'immediate' telegrams (only by certain selected Rulers with gun salutes).

AIRDROPPING OF GOODS IN NEFA

320. SHRI BANKA BEHARY DAS : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) how far the proposal of forming a separate corporation as recommended by the Public Accounts Committee of the Parliament for airdropping of goods in NEFA has progressed;

(b) whether the present temporary arrangement through Indian Airforce has resulted in shortfall in airdroppings in comparison to the targets fixed; and (c) if so, what is the quantity dropped as against the targets fixed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Government have decided that the existing arrangement for supply-dropping operations by the Indian Air Force should continue, for the present.

(b) As per programme, 3,600 tonnes were to be dropped during the period 1st July to 30th September, 1967. However, only 1681 tonnes were actually dropped, resulting in a shortfall of 1919 tonnes. There was improvement in the airdropping programme in October, 1967 when the Indian Air Force actually dropped 1781 tonnes as against the programme of 1700 tonnes.

Indian Air Force are confident of achieving the target by 31st December 1967. The shortfall during the period July to September, 1967 was mainly due to monsoon conditions in the area.

LOSS ON ACCOUNT OF KERALA BANDH

321. SHRI N. R. MUNISWAMY: Will the Minister of HOME AFFAIRS be pleased to state the extent of loss to the Central Government properties as a result of the Kerala Bandh in the second week of September 1967?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : According to the information furnished by the Government of Kerala, loss to the extent of Rs. 30/- was caused to Central Government properties.

नागा तथा मिजों लोगों द्वारा सज्ञस्त्र हमले

322. श्रीनिरंजन वर्माः क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे किः

(क) 15 जुलाई 1967 से 15 मितम्बर 1967 तक की अवधि में कमशः नागा तथा मिजो लोगों ने भारतीय पुलिस अथवा सशस्त्र सेनाओं पर कितने हमले किये;

(ख) इन हमलों में कितने व्यक्तियों का अपहरण हुआ, कितने व्यक्ति मारे गये और हमारे कितने अस्त्र-शस्त्र विद्रोहियों के हाथ लगे; और

. .

1034

(ग) इसी अवधि में कितने असैनिक
व्यक्तियों पर हमले हए?

†[Armed attacks by Nagas and Mizos

322. SHRI NIRANJAN VARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of times the Nagas and Mizos attacked the Indian police or the armed forces during the period from the 15th July, 1967 to 15th September, 1967;

(b) the number of persons kidnapped and killed and the quantity of weapons seized by the hostiles during these attacks; and

(c) the number of civilians attacked during this period?]

गूह-कार्य मंत्री (श्री वाई० बी० चव्हाण) : (क) से (ग) उक्त अवधि के दौरान नगा तया मिजो विद्रोहियों के द्वारा हमारे सुरक्षा सैनिकों पर 27 हमले किये गरे। विद्रोहियों द्वारा 34 व्यक्ति मारे गये जिनमें 4 असैनिक व्यक्ति भी शामिल थे। विद्रोहियों ने कुछ हथियार तया गोलाबारूद भी छीन लिया इस अवधि के दौरान मिजो तया नागा लोगों द्वारा 12 व्यक्तियों का अपहरण िया गया जो सभी असैनिक थे।

 \dagger [THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) to (c) There were 27 attacks by the Naga and Miz₀ hostiles against the Security Forces during this period. Thirty-four persons were killed by the hostiles including four civilians. The hostiles also seized some arms and ammunition. Twelve persons, all civilians, were kidnapped by Mizos and Nagas during this period.]

STRIKE BY AIRCRAFT TECHNICIANS OF I.A.C.

323. SHRI T. V. ANANDAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the aircraft technicians of the Indian Airlines

†[] English translation.

Corporation struck work during August this year;

to Questions

(b) if so what were the reasons therefor ;

(c) what was the amount of revenue loss due to the strike;

(d) how were the differences resolved; and

(e) what steps have been taken to prevent recurrence of such cases?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The aircraft technicians of Indian Airlines Corporation went on strike in sympathy with the aircraft technicians of Air-India who had gone on strike.

(c) Approximately Rs. 20 lakhs.

(d) The matter was settled in conciliation.

(e) Government have issued a circular to all the Unions/Associations in the Corporation warning them that severe notice would be taken in future of illegal strikes regardless of the merits of the demands in support of which such strikes are organised. Their attention has been drawn to the penal action to which they would be liable under the Industrial Disputes Act.

CASES OF CHILD LIFTING IN DELHI

324. SHRI RAM CHANDER : Wilt the Minister of HOME AFFAIRS be pleased to state :

(a) whether incidents of child lifting in Delhi have been on the increase during the past four months;

(b) if so, the number of child lifting cases reported to the police during this period; and

(c) how many of the missing children have been restored to their guardians and in how many cases no clues about the miscreants or the children have been found?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.